

HIGH COURT OF TRIPURA
AGARTALA

NOTIFICATION

Dated, Agartala, the 27th May, 2019

Hon'ble the Chief Justice has been pleased to constitute the following **Vacation Court** during the ensuing Summer Vacation for hearing **freshly instituted urgent matters, if any:**

Hon'ble Mr. Justice S. Talapatra	On 07.06.2019
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During the vacation from 03.06.2019 to 15.06.2019, Office will function from 10:00 am to 05:00 pm on the day of Vacation Court i.e., on **07.06.2019**; and on all other working days i.e. on **03.06.2019, 04.06.2019, 06.06.2019, 10.06.2019, 11.06.2019, 12.06.2019, 13.06.2019 & 14.06.2019** from 10:30 am to 01:30 pm.

Filing Section will be functioning on **06.06.2019** from **10:30 am to 01:30 pm** for filing of cases.

Limitation will be regulated as per Section 4 of the Limitation Act, 1963 during the vacation.

By order,

Sd/-

(V. Pandey)

Registrar (Judicial)

No.F.54(1)-HC/2014-19/9152-84

Dated, Agartala, the 27th May, 2019

Copy to: -

01. The Secretary General, Supreme Court of India, New Delhi;
02. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
05. The Secretary, Department of Law & Justice, Government of India, New Delhi;
06. The Chief Secretary, Government of Tripura, Agartala;
07. The Advocate General, Tripura, Agartala;
08. The Registrar General, all High Courts;
09. The Chairman, Bar Council of Tripura, Agartala;
10. The President, High Court Bar Association, Agartala;
11. The Secretary, High Court Bar Association, Agartala;
12. The Secretary, Tripura Bar Association, Agartala;
13. The Assistant Solicitor General of India, Govt. of India, High Court of Tripura, Agartala;
14. The Public Prosecutor, High Court of Tripura, Agartala;
15. The Govt. Advocate, High Court of Tripura, Agartala;

16. The Registrar (Judicial), High Court of Tripura, Agartala;
17. The Registrar (Vigilance), High Court of Tripura, Agartala;
18. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
19. The Joint Registrar, High Court of Tripura, Agartala;
20. All the Deputy Registrars, High Court of Tripura, Agartala;
21. The Chief Librarian, High Court of Tripura, Agartala;
22. The Personal Assistant to the Registrar General, High Court of Tripura, Agartala;
23. All the Assistant Registrars, High Court of Tripura, Agartala;
24. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
25. All the Superintendents, High Court of Tripura, Agartala;
26. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
27. The Court Master(s), High Court of Tripura, Agartala;
28. The Bench Clerk(s), High Court of Tripura, Agartala;
29. The Cash Section, High Court of Tripura, Agartala;
30. The Medical Officer attached to the High Court of Tripura, Agartala;
31. Notice Board of the Court-house;
32. Order File; and
33. Notification File No.F.44(11)-HC/2019.


27.5.19

REGISTRAR (JUDICIAL)